## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. A.m. IZANGO COUNSEL FOR

PETITIONER

## **ORDER**

Counsel for petitioner present and stated that the parties are intending to settle the matter in a connected CP/386/IB/2017. No representation on behalf of the respondents. Time is enlarged at request. Put up on 15.02.2018.

-50-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc